

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR**

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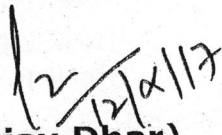
**ORDER**

No. 908

Dated 12-10-2017

It is hereby notified that in connection with Annual Darbar Move, Winter Session, 2017-18, Main wing of the High Court and office of Registrar Vigilance, High Court of J&K shall close at Srinagar on 27<sup>th</sup> October, 2017 (Friday) after office hours and will reopen at Jammu on 6<sup>th</sup> of November, 2017 (Monday) F.N.

By Order

  
(Sanjay Dhar)  
Registrar General.

No. 25528-604/NG

Dated 12-10-2017

**Copy to the:-**

1. Secretary General, Supreme Court of India, New Delhi.
- 2-22. Registrar General, High Court of \_\_\_\_\_
23. Advocate General, J&K, Srinagar.
24. Secretary to Govt. Department of Law Justice & Parliamentary Affairs, Civil Secretariat, Srinagar.
25. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar.
26. Registrar Vigilance, High Court of J&K, Srinagar.
27. Director, J&K State Judicial Academy, Srinagar.
28. Registrar Judicial High Court wing, Jammu with the request to ensure that chambers/courts and offices of Registry are made ready functional before 6<sup>th</sup> of November, 2017 and all the telephones are made functional.
29. Registrar Judicial, High Court wing, Srinagar.
30. Secretary to Hon'ble the Chief Justice, High Court of J&K.
- 31-51. Pr. Distt & Session Judges, Srinagar, Budgam, Anantnag, Baramulla, Kupwara, Pulwama, Shopian, Bandipora, Ganderbal.